

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.120/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.56/2014
NAME OF THE COMPANY	Rytumitra Cold Storage Pvt Ltd.
NAME OF THE PETITIONER(S)	Thullur Srinivas Rao & Others
NAME OF THE RESPONDENT(S)	Rytumitra Cold Storage Pvt Ltd. & Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh d/o. R. Raghunandan Rao	Advocate	9966622805	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S-Chidambaram <sup>RLRS</sup>	PCS	9849056652	

**ORDER**

Heard Mr.G.Bhupesh representing Mr.Raghunandan Rao, the learned counsel for the Petitioner; and Mr.S.Chidambaram, learned PCS for the Respondent No.1 to 5.

At the request of both the learned counsels, post the case on 14.03.2018



Member (T)



Member (J)